

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 4271  
TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2016

COMMODITY BOARDS

4271. SHRI N.K. PREMACHANDRAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to close down the commodity boards like the Rubber Board, the Spices Board, the Coffee Board, the Tea Board, etc. and if so the reasons therefor;
- (b) whether the Government has appointed any Committee or has entrusted any agency for the study regarding the viability of the commodity boards and if so, the details and the results thereof;
- (c) whether the Government proposes to merge or integrate different commodity boards under one roof of administration and if so, the details thereof;
- (d) whether the Government has any proposal to re-structure the existing administrative setup of commodity boards and if so, the details thereof; and
- (e) whether the Government proposes to appoint politically nominated chairmen for these commodity boards and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

**(a) to (c):** No Madam. At present, there is no such proposal under consideration of the Department of Commerce.

**(d) & (e) :** In the interest of effective and smooth functioning of the Commodity Boards viz. Coffee Board, Tobacco Board, Tea Board, Spices Board and Rubber Board, it has been found desirable to separate the positions of the Chairman and the Chief Executive Officer of the Boards. Rules in respect of Coffee Board, Tobacco Board, Tea Board and Rubber Board have been amended.

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